Steps taken for improvement of sports

- 372. SHRI MOHD. ALI KHAN: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) the State-wise details of various schemes/programmes implemented by the Central Government and grants released and utilized especially in Telangana during last three years and the current year; and
- (b) the details of action taken and being taken by the Government to improve sports in the country by including additional schemes/programmes?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) The Central Government was implementing a Centrally Sponsored Scheme named Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) for the purpose of promoting sports in the rural areas of the country (including tribal areas) since 2008-09 and upto 2013-14 which catered to the entire rural population including youths. The PYKKA Scheme has, since, been revamped and revised and named Rajiv Gandhi Khel Abhiyan (RGKA). Details of grants released to States under the PYKKA during the last three years is given in the Statement-I (A) and (B) (See below). No grants have been released under the RGKA during the current financial year. Details of the RGKA Scheme is given in Statement-II (See below).

(b) There is no proposal to include any scheme/programme at present in addition to the existing schemes under implementation to improve sports in the entire country.

Statement-I
(A) State-wise number of Competitions Grant released under PYKKA scheme in the last three years

S. No.	Name of the State/UT	2011-12				2012-13		2013-14			
		Rural	Women	NEG	Rural	Women	NEG	Rural	Women	NEG	
1.	Andhra Pradesh	0	0	0	11.16	0.34	0	0	0	0	
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	
3.	Assam	0	0	0	0	0	0	0	0	0	
4.	Bihar	0	0	0	0	0	0	0	0	0	
5.	Chhattisgarh	1.95	0.28	0	1.99	0.32	0	0	0	0	
6.	Goa	0	0	0	0	0	0	0	0	0	
7.	Gujarat	0	0	0	0	0	0	0	0	0	
8.	Haryana	1.51	0.09	0	0.62	0.23	0	1.6	0.21	0	
9.	Himachal Pradesh	1.11	0.13	0	1.12	0.14	0	0.7	0.13	0	
10.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	
11.	Jharkhand	0	0	0	0	0	0	0	0	0	
12.	Karnataka	2.17	0	0	2.58	0.69	0	2.45	0.41	0	
13.	Kerala	0	0.23	0	0	0	0	0	0	0	
14.	Madhya Pradesh	4.37	0.54	0	4.18	0.57	0	4.1	0.55	0	
15.	Maharashtra	0	0	0	3.44	0	0	0	0	0	
16.	Manipur	0	0	0	0.75	0.17	0.1	0	0	0	
17.	Meghalalya	0	0	0.08	0.67	0	0	0	0	0.11	

18.	Mizoram	0	0	0.1	1.06	0.13	0.1	0.58	0.13	0.1
19.	Nagaland	0	0	0	0.91	0	0.12	0	0	0
20.	Odisha	0	0	0	3.86	0.53	0	0	0.27	0
21.	Punjab	0	0	0	0	0.24	0	1.45	0.13	0
22.	Rajasthan	1.72	0	0	3.42	0.46	0	0	0	0
23.	Sikkim	1.12	0	0.08	1.12	0	0	0	0	0
24.	Tamil Nadu	0	0	0	0.81	0.44	0	8.32	0.57	0
25.	Tripura	0.59	0.11	0.09	0.76	0.16	0	0.67	0.14	0.1
26.	Uttar Pradesh	8.2	0	0	0	0	0	1.15	0	0
27.	Uttarakhand	1.29	0.11	0	1.18	0.1	0	1.1	0.1	0
28.	West Bengal	0	0	0	0	0	0	0	0	0
	UTs									
29.	Andman and Nicobar Islands	0	0	0	0	0	0	0	0	0
30.	Chandigarh	0	0	0	0	0	0	0	0	0
31.	Daman and Diu	0	0	0	0	0	0	0	0	0
32.	Lakshadweep	0	0	0	0	0	0	0	0	0
33.	Puducherry	0	0	0	0	0	0	0	0	0
	Total	24.03	1.49	0.35	39.63	4.52	0.32	22.12	2.64	0.31
	National Level Competions released to SAI	2.6	0	2.5	0	0	0	2.5	0	0
	Total	26.63	1.49	2.85	39.63	4.52	0.32	24.62	2.64	0.31

Written Answers to

[9 July, 2014]

Unstarred Questions 209

(B) State-wise number of Infrastructure Grant released under PYKKA scheme in the last three years

S. No.	Name of the State/UT	2011-12				2012-13	1	2013-14			
		No. of VP	No. of BP	Funds released*	No. of VP	No. of BP	Funds released*	No. of VP	No. of BP	Funds released*	
1.	Andhra Pradesh	0	0	25.98	0	0	10.63	355	32	7.27	
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	
3.	Assam	0	0	0	666	44	10.28	0	0	0	
4.	Bihar	0	0	0	0	0	0	0	0	0	
5.	Chhattisgarh	0	0	0	1964	28	25.27	0	0	0	
6.	Goa	0	0	0	0	0	0.18	0	0	0	
7.	Gujarat	0	0	13.43	0	0	0	0	0	0	
8.	Haryana	619	12	5.09	0	0	0	0	0	3.34	
9.	Himachal Pradesh	324	8	3.66	389	10	6.34	0	0	2.99	
0.	Jammu and Kashmir	0	0	0.56	0	0	0	0	0	0	
1.	Jharkhand	0	0	2.4	0	0	0	0	0	0	
2.	Karnataka	0	0	0	566	18	9.61	565	18	10.2	
3.	Kerala	0	0	0	200	30	10.36	0	0	0	
4.	Madhya Pradesh	2304	31	39.99	0	0	0	2304	31	32.55	
5.	Maharashtra	0	0	0	0	0	0	0	0	0	
6.	Manipur	0	0	0.22	0	0	0	0	0	0	
7.	Meghalalya	83	8	1.72	0	0	0	0	0	0.44	

18.	Mizoram	0	0	2.07	163	5	2.07	245	8	4.1	:
19.	Nagaland	110	5	4.7	0	0	0	438	22	6	men
20.	Odisha	0	0	7.34	1246	62	19.21	0	0	7.53	
21.	Punjab	0	0	0	0	0	0	0	0	0	Answers
22.	Rajasthan	917	25	2.75	0	0	0	0	0	0	5 10
23.	Sikkim	32	20	1.66	70	35	2.51	0	0	0.79	
24.	Tamil Nadu	0	0	0	0	0	0	0	0	6.58	
25.	Tripura	312	12	4.09	0	0	0	208	10	4.3	
26.	Uttar Pradesh	0	0	18.39	3384	82	9.03	0	0	4.92	
27.	Uttarakhand	0	0	0	0	0	3.38	1511	17	22.84	7
28.	West Bengal	0	0	0	0	0	0	0	0	0	, ett.), 2011
	UTs										1
29.	Andman and Nicobar Islands	0	0	0	0	0	0	0	0	0	Ë
30.	Chandigarh	0	0	0	0	0	0	0	0	0	
31.	Daman and Diu	0	0	0	14	0	0.14	0	0	0	Chsiarrea
32.	Lakshadweep	0	0	0	0	0	0	0	0	0	77 64
33.	Puducherry	0	0	0	0	0	0	0	0	0	\mathcal{C}^n
	NSDF	0	0	0	0	0	0	0	0	0	Questions
	PYKKA										-
	Total	4701	121	134.05	8662	314	109.01	5626	138	113.85	- - ;

Statement-II

Details of the RGKA Scheme

Under the RGKA Scheme, it is proposed to construct a sports complex in each block, both for outdoor and indoor sports disciplines, through convergence of funds from Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) of the Ministry of Rural Development, Non-Lapsable Central Pool of Resources (NLCPR-Central) of the Ministry of Development of North-East Region, Additional Central Assistance (ACA) Scheme for Left Wing Extremism (LWE) affected areas of the Planning Commission, and Backward Regions Grant Fund (BRGF) of the Ministry of Panchayati Raj. The development of village playfields is to be taken up under the MGNREGS.

Annual Sports competitions *viz.*, Rural Sports, Competitions, Women Sports Competitions, North-East Games and Special Area Games (for LWE affected regions) shall be held under RGKA upto the National level. The grant for holding the above competitions have also been enhanced.

Development of stadiums in Telangana

- 373. SHRI MOHD. ALI KHAN: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether Government has initiated for development of stadiums in the State of Telangana and other parts of the country;
- (b) if so, State-wise details of grants released utilized for the last three years and the current year including Telangana; and
- (c) the details of proposals received from the State Governments/ UTs for inclusion of additional programmes and action taken on the proposals by the Central Government?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) No, Sir. Sports is State subject and the Central Government supplements the efforts of the States in this direction. There is no scheme implemented by the Central Government for development of stadiums in States.

(c) No Sir.

Leakage of toxic gas at Bhilai Steel Plant

374. SHRI M.P. ACHUTHAN : SHRI D. RAJA :

Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that a leakage of toxic gas at SAIL's Bhilai Steel Plant affected a number of employees resulting in the death of five employees including Deputy General Managers;